

20/07/11/APPK
11/08/2011

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2010 (As on 01.01.2011)


1. NAME OF THE OFFICER IN FULL AND SERVICE ASHOK C. PARKASH **2. CADRE ILS**

TO WHICH THE OFFICER BELONGS INDIAN LEGAL SERVICE

3. PRESENT POST HELD ADDL. LEGAL ADVISOR

4. PRESENT PAY Rs. 37400-67000 +8700

1. Name of Distt., Sub-division Taluk & Village or City in which property is situated (full location and postal address)	2. Name & details of property of Housing/lands & other buildings	3. Cost of construction/acquirement year purchased) including of land in case of house	4. Present Value*	5. If not in own state whose name held and his/her relationship to the Govt. servant	6. How whether purchase, @mortgage, inheritance, gift or otherwise with date of acquisition & name with details of persons from whom acquired	7. Annual Income from the property	8. Remarks
1. Flat No. 4796 Puncham, Co-op. Housing Society Sector-68 Mohali (PB)	2. Flat No. 4796	3. N.A.	4. 12 Lacs	5. Self	6. Puncham, Co-op. Housing Society Sector-68 27.03.2007	7. Nil	8. NIL

SIGNATURE 
Name : Ashok C. Parkash
Designation : Addl. Legal Adviser
Date : 08.07.2011